

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1361  
ANSWERED ON:03.03.2000  
BOOSTING OF EXPORT  
AKBOR ALI KHANDOKER

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether a proposal to involve State Governments in boosting exports is under consideration of the Union Government;
- (b) if so, the details thereof;
- (c) whether the proposed scheme is likely to provide some incentives to the States; and
- (d) if so, the extent to which Indian export is likely to be boosted?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (c) The Centre seeks participation of States in export promotion by way of provision of adequate and quality infrastructure, input support, relief from imposts, removal of procedural and other constraints etc. States are also consulted on matters, which are specific to them. In the Exim policy, there is a provision to recognise one agency of the State Government as Export House in relaxation of the criterion.

An Export Promotion Industrial Parks Scheme (EPIP) is being implemented in the country since 1993-94 under which 20 EIPs have been set up in different States all over the country. A total sum of Rs.152.26 Crores has been released so far for the approved EIPs. A Critical Infrastructure Balance Scheme is also being implemented by the Ministry of Commerce and Industry under which assistance is provided to States and their agencies for strengthening the infrastructure and removal of bottlenecks to exports. An amount of Rs.136.05 crores has been sanctioned so far under the scheme for a total number of 67 projects/works.

Various Commodity Boards are implementing schemes for providing incentives and assistance for exports through the State Governments.

(d) Various steps taken in consultation with the State Governments to provide infrastructure for exports will give boost to exports.